

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION No. 614 OF 2018**

IN THE MATTER OF:

Lubna Sarwath

....

Applicant

Versus

Govt of Telangana

....

Respondent

**REPORT OF PRINCIPAL SECRETARY,
MUNICIPAL ADMINISTRATION AND URBAN DEVELOPMENT
DEPARTMENT, GOVERNMENT OF TELANGANA**

RUNNING INDEX

| Sl. No. | Particulars | Page Nos. |
|----------------|--|------------------|
| 1. | Report of Principal Secretary, Municipal Administration and Urban Development Department, Government of Telangana | 1 – 3 |
| 2. | Hon'ble NGT Order dated 21.05.2019 | 4 - 5 |
| 3. | FTL Map of Bum-Rukn-Ud-Dowla Lake | 6 |

Place: Hyderabad

Date: 26.08.2019.

Report of the Principal Secretary, Municipal Administration and Urban Development Department, Government of Telangana in Original Application of 614 of 2018 filed by Dr.Lubna Sarwath, SOUL on Bum-Rukn-Ud-Dowla Lake at Rajendranagar, Hyderabad

It is submitted that the Hon'ble NGT has taken Suo- Motu of the mails sent by the SOUL represented by Dr. Lubna Sarwath, an NGO organization on "Bum-Rukn-Ud-Dowla" lake located at Rajendranagar, Ranga Reddy District, Telangana State and numbered the case as Original Application No.614 of 2018.

The Hon'ble NGT has heard the matter on 21.05.2019 and passed the following orders:-

"Restoration of Bum-Rukn-Ud-Dowla a historic heritage water body of around 104 acres, opposite National Police Academy, Shivrampally, Hyderabad, is the question for consideration. On receiving a complaint that water body was being destroyed by dumping of waste and sewage and encroachment, vide order dated 10.09.2018, this Tribunal directed the Urban Development Department of the State of Telangana and the State PCB to look into the matter.

Accordingly, report dated 29.10.2018 was furnished which did not show any action. The Tribunal vide order dated 21.12.2018 issued further directions for appropriate action, making it clear that Secretary Urban Development and State PCB will be accountable.

Report has been furnished vide e-mail dated 03.04.2019 by the State PCB which does not show adequate steps taken for checking the sewage. It is stated that encroachment has been removed and demarcation of the boundary of the lake has been done. There is a proposal to protect the lake with a fencing. The Greater Hyderabad Municipal Corporation is planning treatment and remediation in consultation with NEERI.

In view of the above, let further steps be taken that a report be now furnished by Secretary Urban Development Department, Telangana within two months by e-mail at nqt.fileing@gmail.com"

In compliance of the above orders, I (Principal Secretary, Municipal Administration and Urban Development Department) have convened meeting on 19.06.2019 with the Officials of Greater Hyderabad Municipal Corporation,

Hyderabad Lakes and Water Bodies Maintains (HL & WBM) Circle, Hyderabad and representatives of NEERI (National Environmental Engineering Research Institute) to prepare the action plan for protection of Bum-Rukn-Ud-Dowla Lake. After detailed discussions following action plan has been finalised :

1. NEERI ((National Environmental Engineering Research Institute) will start the enhanced natural attenuation system for sewerage cleaning by their patented technology immediately.
2. Greater Hyderabad Municipal Corporation shall levy the Sewerage fee / Cess of Rs.10,000/- on the local residents who are letting sewerage into the lake.
3. Superintending Engineer, Hyderabad Lakes and Water Bodies Maintains (HL & WBM) Circle, Hyderabad shall take up the fencing work immediately for protection of the lake.
4. Director, Enforcement and Vigilance, Greater Hyderabad Municipal Corporation shall engage lake guards and install CC cameras around the lake for keeping vigilant on encroachments and dumping and digging trench along the FTL in the un-authorized layout on the western side of the lake.
5. Greater Hyderabad Municipal Corporation shall levy the Sewerage fee/ Cess of Rs.1,00,000/- for new construction permissions.
6. Greater Hyderabad Municipal Corporation shall give Civil / Constructional support to NEERI during monsoon season.
7. The amount so collected from (2) and (5) above shall exclusively be used for the purpose of measures aimed at cleaning the lake.

In pursuance of the above decisions the Hyderabad Lakes and Water Bodies Management Circle, Hyderabad has taken the following further follow up action :

- (1) Hyderabad Lakes and Water Bodies Management Circle, Hyderabad has called for Tenders and concluded the agreement for providing chain link fencing along the periphery of BUM RUKN UD DOWLA Lake with an estimated cost of Rs.42.37 lakhs . As per the agreement the contractor has to complete the work by September of this year and it will be completed by in stipulated time. In this connection it is to submit that

the water spread area at Full Tank Level of this lake is not 102 acres as mentioned in the Hon'ble NGT order. In this connection Hyderabad Lakes and Water Bodies Management

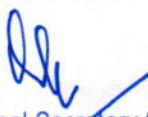
(2) Circle Hyderabad has reported that the fencing work is proposed as per the FTL area demarcated, which is about 17 acres but not as 102 acres and the FTL drawing is here with enclosed to this report for kind perusal of Hon'ble NGT.

(3) Hyderabad Lakes and Water Bodies Management Circle, Hyderabad has issued Work Order to NEERI on 29.6.2019 for setting up of 'Enhanced Natural Attenuation System' for incoming sewerage drains of BUM Ruk Dowla Lake with Patent technology of NEERI.

NEERI has already collected the water samples to assess the quality of water. As per the award of the contract the scope of the work is setting up of 1.5 MLD Enhanced Natural Attenuation System for the incoming sewerage drains for BUM RUKN UD DOWLA Lake.

The work is awarded for an amount of Rs. 69 lakhs. The time schedule given by the NEERI is 1 (one) year. Hence the time frame for completion of ensuring pollution free water in to BUM RUKN UD DOWLA Lake is September 2020.

The above report is submitted for kind perusal and further orders in this matter.


Principal Secretary to Government
Municipal Administration & Urban
Development Department
Telangana Secretariat, Hyderabad - 22.

Item No. 05

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 614/2018

Lubna Sarwath

Applicant(s)

Versus

Govt. of Telangana

Respondent(s)

Date of hearing: 21.05.2019

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S.P. WANGDI, JUDICIAL MEMBER
HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

For Applicant(s):

For Respondent (s): Mr. Dhananjay Baijal, Advocate for TSPCB

ORDER

1. Restoration of Bum-Rukn-ud-Dowla a historic heritage water body of around 104 acres, opposite National Police Academy, Shivrampally, Hyderabad, is the question for consideration. On receiving a complaint that water body was being destroyed by dumping of waste and sewage and encroachment, vide order dated 10.09.2018, this Tribunal directed the Urban Development Department of the State of Telangana and the State PCB to look into the matter.
2. Accordingly, report dated 29.10.2018 was furnished which did not show any action. The Tribunal vide order dated 21.12.2018 issued further directions for appropriate action, making it clear that Secretary Urban Development and State PCB will be accountable.

3. Report has been furnished vide e-mail dated 03.04.2019 by the State PCB which does not show adequate steps taken for checking the sewage. It is stated that encroachment has been removed and demarcation of the boundary of the lake has been done. There is a proposal to protect the lake with a fencing. The Greater Hyderabad Municipal Corporation is planning treatment and remediation in consultation with NEERI.
4. In view of the above, let further steps be taken that a report be now furnished by Secretary Urban Development Department, Telangana within two months by e-mail at ngt.filing@gmail.com.

A copy of this order be sent to Secretary Urban Development Department, Telangana by e-mail.

List for further consideration on 30.08.2019,

Adarsh Kumar Goel, CP

S.P. Wangdi, JM

K. Ramakrishnan, JM

Dr. Nagin Nanda, EM

May 21, 2019
Original Application No. 614/2018
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